

Y/V 26/10/04

Mr. Manoj Bhandari, to applicant.
Mr. Arun Bhandari, to R. 2 to 4.
Mr. M. Sodare, brief holder to
Mr. V. Mathur, to respondents.

Pur up against the
of to admission on 15/4/04.

G. B. PATWARDHAN
Adv. Member

J. K. KAUSHIK
Jud. Member

Rep'n not filed

15/4/04

Mr. Manoj Bhandari, Counsel to
applicant.

Mr. M. Sodare, Adv. brief holder to
Mr. Vineet Mathur, Counsel to the
Respondents.

MANOJ B. B.
Adv. Member

Pur up on 14/5/04

to admission against O.A.

G. B. PATWARDHAN
Adv. Member

M. L. Chakkar

Rep'n filed

14/5/2004

Mr. Manoj Bhandari, Counsel for
applicant.

Mr. Arun Bhandari, Counsel for
respondent nos. 2 to 4.

Mr. Vineet Mathur, Counsel for
respondent nos. 1 & 5.

R/C
13/5/04

Recd nkr
17/05

In view of the order passed
in O.A. No. 190/2003, the M.A. also
stands disposed of.

G. B. PATWARDHAN
Adv. Member

J. K. KAUSHIK
Jud. Member

R/C
13/5